

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

To

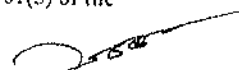
Dated: 19/05/2017

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70511/2017-SM[BR] dated 19/05/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/28/2011	C.C.E, MEERUT-II Opp. Saheed Park (Near Ashok ki Lat) Delhi Road, Meerut (UP)
		Name and Address of Respondent
2		MERINO INDUSTRIES LTD., VILLAGE ACHHEJA, DELHI HAPUR ROAD, TEHSIL- HAPUR, DISTT. GHAZIABAD.,,

Copy To

3 Advocate(s) / Consultant(s):

S.SUNIL ADVOCATE
46, BANK ENCAVE, DELHI-
110092

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithiyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohitak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R.

15 Office Copy

16 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No. ST/28/2011-ST [SM]

(Arising out of Order-in-Appeal No. 327-ST/MRT-II/2010 dated 24/09/2010 passed by Commissioner of Central Excise & Customs (Appeals), Meerut-II)

Commissioner of Central Excise, Meerut-II

Appellant

Vs.

M/s Merino Industries Ltd.

Respondent

Appearance:

Shri Mohammad Altaf, Assistant Commissioner (AR),
Shri S. Sunil, Advocate,

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Date of Hearing & Date of Decision: 19/05/2017

FINAL ORDER NO. 70511/2017.....

Per: Anil Choudhary

As the amount in dispute is less than Rs.10,00,000/-,

appeal is dismissed under litigation policy, without entering
into merits.

(Dictated and pronounced in Court)

-Sd/-

(ANIL CHOUDHARY)
Member (JUDICIAL)

Ansari

प्रमाणित प्रति/Certified True Copy
24/05/2017
सहायक पंजीकार/Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अधीन अन्वेषण (C.E.S.T.A.T.)
38, एम.जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

